

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 1628/2023

THE STATE OF TELANGANA & ORS.

Appellant(s)

VERSUS

M/S TIRUMALA CONSTRUCTIONS

Respondent(s)

([PART-HEARD BY : HON'BLE S. RAVINDRA BHAT AND HON'BLE ARAVIND KUMAR, JJ.] FOR ADMISSION and I.R. and IA No.195953/2022-
CONDONATION OF DELAY IN FILING and IA No.195954/2022-EXEMPTION FROM
FILING C/C OF THE IMPUGNED JUDGMENT and IA No.195955/2022-
PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

WITH

C.A. No. 2502-2513/2023 (III)

C.A. No. 2644-2686/2023 (XII-A)

IA No. 127745/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

C.A. No. 2732/2023 (III)

IA No. 157843/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

C.A. No. 2733/2023 (III)

(FOR

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
176817/2022IA No. 176817/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

C.A. No. 1654/2023 (XII-A)

(FOR ADMISSION and I.R. and IA No.199734/2022-CONDONATION OF DELAY
IN FILING and IA No.199735/2022-EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT and IA No.199737/2022-PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

C.A. No. 1683/2023 (XII-A)

(FOR ADMISSION and I.R. and IA No.203999/2022-CONDONATION OF DELAY
IN FILING and IA No.204000/2022-EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT and IA No.204002/2022-PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

C.A. No. 1662/2023 (XII-A)

(FOR ADMISSION and I.R. and IA No.202443/2022-CONDONATION OF DELAY
IN FILING and IA No.202444/2022-EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT and IA No.202455/2022-PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

C.A. No. 1663/2023 (XII-A)

(FOR ADMISSION and I.R. and IA No.203305/2022-CONDONATION OF DELAY

IN FILING and IA No.203306/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.203308/2022-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

**C.A. No. 1629/2023 (XII-A)
(FOR ADMISSION and I.R. and IA No.196842/2022-CONDONATION OF DELAY IN FILING and IA No.196843/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.196844/2022-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)**

**C.A. No. 1658/2023 (XII-A)
(FOR ADMISSION and I.R. and IA No.199774/2022-CONDONATION OF DELAY IN FILING and IA No.199775/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.199776/2022-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)**

**C.A. No. 1630/2023 (XII-A)
(FOR ADMISSION and I.R. and IA No.189938/2022-CONDONATION OF DELAY IN FILING and IA No.189939/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.189940/2022-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)**

**C.A. No. 1653/2023 (XII-A)
(FOR ADMISSION and I.R. and IA No.188642/2022-CONDONATION OF DELAY IN FILING and IA No.188644/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.188648/2022-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)**

**C.A. No. 1655/2023 (XII-A)
(IA No.202227/2022-CONDONATION OF DELAY IN FILING and IA No.202229/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.202231/2022-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)**

**C.A. No. 1657/2023 (XII-A)
(IA No.202218/2022-CONDONATION OF DELAY IN FILING and IA No.202221/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.202233/2022-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)**

**C.A. No. 1672/2023 (XII-A)
(FOR ADMISSION and I.R. and IA No.204005/2022-CONDONATION OF DELAY IN FILING and IA No.204006/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.204007/2022-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)**

**C.A. No. 1676/2023 (XII-A)
(FOR ADMISSION and I.R. and IA No.198251/2022-CONDONATION OF DELAY IN FILING and IA No.198252/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.198254/2022-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)**

C.A. No. 1656/2023 (XII-A)

**C.A. No. 1661/2023 (XII-A)
(FOR ADMISSION and I.R. and IA No.196289/2022-CONDONATION OF DELAY IN FILING and IA No.196290/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.196291/2022-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)**

**C.A. No. 1664/2023 (XII-A)
(IA No.198466/2022-CONDONATION OF DELAY IN FILING and IA No.198470/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT**

and IA No.198474/2022-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

**C.A. No. 1660/2023 (XII-A)
(FOR ADMISSION and I.R. and IA No.202422/2022-CONDONATION OF DELAY IN FILING and IA No.202423/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.202427/2022-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)**

**C.A. No. 1682/2023 (XII-A)
(FOR ADMISSION and I.R. and IA No.195868/2022-CONDONATION OF DELAY IN FILING and IA No.195869/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.195870/2022-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)**

**C.A. No. 1665/2023 (XII-A)
(FOR ADMISSION and I.R. and IA No.196226/2022-CONDONATION OF DELAY IN FILING and IA No.196229/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.196236/2022-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)**

**C.A. No. 1666/2023 (XII-A)
(FOR ADMISSION and I.R. and IA No.195790/2022-CONDONATION OF DELAY IN FILING and IA No.195791/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.195792/2022-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)**

**C.A. No. 1667/2023 (XII-A)
(FOR ADMISSION and I.R. and IA No.197829/2022-CONDONATION OF DELAY IN FILING and IA No.197830/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.197831/2022-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)**

**C.A. No. 1668/2023 (XII-A)
(IA No.197078/2022-CONDONATION OF DELAY IN FILING and IA No.197081/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.197082/2022-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)**

**C.A. No. 1669/2023 (XII-A)
(FOR ADMISSION and I.R. and IA No.195808/2022-CONDONATION OF DELAY IN FILING and IA No.195810/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.195814/2022-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)**

**C.A. No. 1659/2023 (XII-A)
(IA No.205230/2022-CONDONATION OF DELAY IN FILING and IA No.205232/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.205234/2022-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)**

**C.A. No. 2690/2023 (XII-A)
(IA FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 205061/2022
FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 205062/2022**

IA No. 205061/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 205062/2022 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

**C.A. No. 1670/2023 (XII-A)
(IA No.201932/2022-CONDONATION OF DELAY IN FILING and IA**

No.201933/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.201934/2022-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)
C.A. No. 1673/2023 (XII-A)
(IA No.205187/2022-CONDONATION OF DELAY IN FILING and IA No.205188/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.205192/2022-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)
C.A. No. 1671/2023 (XII-A)
(FOR ADMISSION and I.R. and IA No.205289/2022-CONDONATION OF DELAY IN FILING and IA No.205290/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.205291/2022-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)
C.A. No. 1674/2023 (XII-A)
(FOR ADMISSION and I.R. and IA No.205293/2022-CONDONATION OF DELAY IN FILING and IA No.205295/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.205296/2022-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)
C.A. No. 1675/2023 (XII-A)
(FOR ADMISSION and I.R. and IA No.205352/2022-CONDONATION OF DELAY IN FILING and IA No.205353/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.205354/2022-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)
C.A. No. 1677/2023 (XII-A)
(IA No.2532/2023-CONDONATION OF DELAY IN FILING and IA No.2533/2023-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.2534/2023-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)
C.A. No. 2687/2023 (XII-A)
(FOR
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 6254/2023
FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 6257/2023
IA No. 6254/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT
IA No. 6257/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)
C.A. No. 2688/2023 (XII-A)
(IA
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 13464/2023
FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 13467/2023
IA No. 13464/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT
IA No. 13467/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)
C.A. No. 2689/2023 (XII-A)
(FOR
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 9182/2023
FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA

9184/2023

IA No. 9182/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 9184/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 7776/2023 (IX)

SLP(C) No. 13543-13545/2023 (XII-A)

(IA No.107716/2023-CONDONATION OF DELAY IN FILING and IA No.107718/2023-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.107720/2023-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 13529-13530/2023 (XII-A)

(IA No.109437/2023-CONDONATION OF DELAY IN FILING and IA No.109438/2023-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.109439/2023-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 13523-13526/2023 (XII-A)

(IA No.107113/2023-CONDONATION OF DELAY IN FILING and IA No.107114/2023-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.107116/2023-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 13547-13559/2023 (XII-A)

(FOR ADMISSION and I.R. and IA No.106586/2023-CONDONATION OF DELAY IN FILING and IA No.106588/2023-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.106591/2023-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 13562-13574/2023 (XII-A)

(FOR ADMISSION and I.R. and IA No.116228/2023-CONDONATION OF DELAY IN FILING and IA No.116229/2023-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.116231/2023-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 13561/2023 (XII-A)

(FOR ADMISSION and I.R. and IA No.112908/2023-CONDONATION OF DELAY IN FILING and IA No.112909/2023-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.112910/2023-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 13539-13540/2023 (XII-A)

(IA No.107685/2023-CONDONATION OF DELAY IN FILING and IA No.107686/2023-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.107687/2023-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 13527-13528/2023 (XII-A)

(FOR ADMISSION and I.R. and IA No.102860/2023-CONDONATION OF DELAY IN FILING and IA No.102862/2023-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.102867/2023-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 13560/2023 (XII-A)

(FOR ADMISSION and I.R. and IA No.103849/2023-CONDONATION OF DELAY IN FILING and IA No.103851/2023-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.103852/2023-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 13534-13537/2023 (XII-A)

(FOR ADMISSION and I.R. and IA No.109748/2023-CONDONATION OF DELAY IN FILING and IA No.109749/2023-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.109751/2023-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

C.A. No. 2433/2023 (III)

C.A. No. 2436/2023 (III)

**C.A. No. 2437-2443/2023 (III)
(FOR ADMISSION and I.R.)**

C.A. No. 2730/2023 (III)

C.A. No. 2731/2023 (III)

**C.A. No. 1645/2023 (XII-A)
(FOR ADMISSION and I.R. and IA No.193048/2022-CONDONATION OF DELAY IN FILING and IA No.193049/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.193050/2022-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)**

C.A. No. 1649/2023 (XII-A)

(IA No.199145/2022-CONDONATION OF DELAY IN FILING and IA No.199147/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.199148/2022-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

C.A. No. 1643/2023 (XII-A)

(IA No.190951/2022-CONDONATION OF DELAY IN FILING and IA No.190952/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.190955/2022-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

C.A. No. 1636/2023 (XII-A)

(FOR ADMISSION and I.R. and IA No.192599/2022-CONDONATION OF DELAY IN FILING and IA No.192600/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.192603/2022-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

C.A. No. 1652/2023 (XII-A)

(IA No.192623/2022-CONDONATION OF DELAY IN FILING and IA No.192624/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.192625/2022-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

C.A. No. 1679/2023 (XII-A)

(FOR ADMISSION and I.R. and IA No.195376/2022-CONDONATION OF DELAY IN FILING and IA No.195378/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.195380/2022-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

C.A. No. 1637/2023 (XII-A)

(FOR ADMISSION and I.R. and IA No.199260/2022-CONDONATION OF DELAY IN FILING and IA No.199262/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.199264/2022-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

C.A. No. 1632/2023 (XII-A)

(FOR ADMISSION and I.R. and IA No.193118/2022-CONDONATION OF DELAY IN FILING and IA No.193120/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.193121/2022-PERMISSION TO FILE

ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

**C.A. No. 1651/2023 (XII-A)
(FOR ADMISSION and I.R. and IA No.203029/2022-CONDONATION OF DELAY
IN FILING and IA No.203032/2022-EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT and IA No.203034/2022-PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)**

**C.A. No. 1633/2023 (XII-A)
(IA No.198183/2022-CONDONATION OF DELAY IN FILING and IA
No.198184/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT
and IA No.198185/2022-PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)**

**C.A. No. 1648/2023 (XII-A)
(IA No.191318/2022-CONDONATION OF DELAY IN FILING and IA
No.191319/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT
and IA No.191320/2022-PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)**

**C.A. No. 1634/2023 (XII-A)
(IA No.202330/2022-CONDONATION OF DELAY IN FILING and IA
No.202331/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT
and IA No.202332/2022-PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)**

**C.A. No. 1647/2023 (XII-A)
(IA No.202583/2022-CONDONATION OF DELAY IN FILING and IA
No.202584/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT
and IA No.202585/2022-PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)**

**C.A. No. 1644/2023 (XII-A)
(FOR ADMISSION and I.R. and IA No.199598/2022-CONDONATION OF DELAY
IN FILING and IA No.199599/2022-EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT and IA No.199600/2022-PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)**

**C.A. No. 1638/2023 (XII-A)
(FOR ADMISSION and I.R. and IA No.193683/2022-CONDONATION OF DELAY
IN FILING and IA No.193684/2022-EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT and IA No.193686/2022-PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)**

**C.A. No. 1678/2023 (XII-A)
(IA No.198945/2022-CONDONATION OF DELAY IN FILING and IA
No.198947/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT
and IA No.198951/2022-PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)**

**C.A. No. 1631/2023 (XII-A)
(FOR ADMISSION and I.R. and IA No.195971/2022-CONDONATION OF DELAY
IN FILING and IA No.195972/2022-EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT and IA No.195973/2022-PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)**

**C.A. No. 1681/2023 (XII-A)
(IA No.200347/2022-CONDONATION OF DELAY IN FILING and IA
No.200348/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT
and IA No.200349/2022-PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)**

**C.A. No. 1641/2023 (XII-A)
(IA No.189933/2022-CONDONATION OF DELAY IN FILING and IA**

No.189935/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.189936/2022-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

C.A. No. 1640/2023 (XII-A)
(FOR ADMISSION and I.R. and IA No.195864/2022-CONDONATION OF DELAY IN FILING and IA No.195865/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.195867/2022-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

C.A. No. 1680/2023 (XII-A)
(FOR ADMISSION and I.R. and IA No.202599/2022-CONDONATION OF DELAY IN FILING and IA No.202600/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.202601/2022-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

C.A. No. 1639/2023 (XII-A)
(IA No.198783/2022-CONDONATION OF DELAY IN FILING and IA No.198784/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.198786/2022-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

C.A. No. 1646/2023 (XII-A)
(FOR ADMISSION and I.R. and IA No.191141/2022-CONDONATION OF DELAY IN FILING and IA No.191142/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.191143/2022-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

C.A. No. 1635/2023 (XII-A)
(IA No.192651/2022-CONDONATION OF DELAY IN FILING and IA No.192652/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.192653/2022-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

C.A. No. 1642/2023 (XII-A)
(FOR ADMISSION and I.R. and IA No.194312/2022-CONDONATION OF DELAY IN FILING and IA No.194313/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.194314/2022-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

C.A. No. 1650/2023 (XII-A)
(FOR ADMISSION and I.R. and IA No.190275/2022-CONDONATION OF DELAY IN FILING and IA No.190276/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.190278/2022-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Date : 26-07-2023 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S. RAVINDRA BHAT
HON'BLE MR. JUSTICE ARAVIND KUMAR

For Appellant(s) Ms. Kavita Jha, AOR
Mr. Vikram Nankani, Sr. Adv.
Mr. Arnab Roy, Adv.
Mr. Prithwiraj Choudhuri, Adv.

Ms. Archana Pathak Dave, Adv.
Ms. Deepanwita Priyanka, AOR
Mr. Varun Mishra, Adv.

Mr. Ankur Jain, Adv.
Mr. Prablin Singh Abrol, Adv.
Mr. Digant Mishra, Adv.
Ms. Manju Jetley, AOR

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**UPON hearing the counsel the Court made the following
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Heard in part.

List on 27.07.2023.

**(HARSHITA UPPAL)
SENIOR PERSONAL ASSISTANT**

**(BEENA JOLLY)
COURT MASTER (NSH)**